GOVERNMENT OF INDIA

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MINISTRY OF FINANCE

Insurance Regulatory and Development Authority

INSURANCE DIVISION

NOTIFICATION

NOTIFICATION

NOTIFICATION

नई विल्ली/New Delhi

Lok Nayak Bhavan, Khan Market, New Delhi: 28th August, 2000.

S.O.......... In exercise of the powers conferred by Section 4 of the Insurance Regulatory and Development Authority Act, 1999 (41 of 1999) the Central Government hereby appoints the President of the Institute of Chartered Accountants of India as Part-time Member of the Insurance Regulatory and Development Authority. His appointment as part-time Member would be co-terminus with his appointment as President of the Institute of Chartered Accountants of India.

(F.No.8(1)/2000-Ins.VI)

sdr

(R. RENGANATH)

Director to the Govt. of India Tel: 4625085

To, The Manager, Government of India Press, Mayapuri, New Delhi.

Copy to:

 Shri G. Sitharaman, President, Institute of Chartered Accountants of India, Indraprastha Marg, New Delhi 110 002...

2 Shri N. Rangachary, Chairperson, IRDA

- Office of the Establishment Officer, (Shri Bharat Prasad, Under Secretary), Deptt. of Personnel & Training.w.r.t. their letter No. 18(38)EO/2000(ACC) dated 22.8.2000.
- 4. Chairman, LIC.
- Chairman, GIC.
- 6. CMDs of National, Oriental, New India and United India.
- Sr. PPS to SS(EF&I)
- 8. PS to JS(I)

(R. RENGANATH)
Director to the Govt. of India